

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI

234
No. 34956-34980
/Genl./West/THC/2024

Dated, Delhi the 07/11/24

Sub: Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in Crl. Appeal No. 736/2008 (State of NCT of Delhi Vs Tarif Singh).

Ref:- Letter/Endst. No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of Delhi.

Forwarded copy of Letter No. 37077-37090/R.R (Criminal)/South/Saket/2024 Dated 05.11.2024 along with its enclosure i.e. Mark 'A' (Record of 533 Cases under Section 138 NI Act for the year 2011 which are identified by Record Room (Criminal), South District during the period w.e.f. 24.10.2024 to 29.10.2024 for weeding out) Bearing Diary No. 10893 Dated 06.11.2024 received, on the subject cited above, from Ms. Neha, Ld. Additional Sessions Judge - (SFTC)/Ld. Officer Incharge, Record Rooms, South District, Saket Courts Complex, New Delhi, with the request to send the information related to the pendency of Appeal/Revision or any other matter, if any, of the Cases mentioned in the Mark 'A' (Record of 533 Cases under Section 138 NI Act for the year 2011 which are identified by Record Room (Criminal), South District during the period w.e.f. 24.10.2024 to 29.10.2024 for weeding out) be sent to Record Room Criminal through Official E-Mail ID : rcriminal-south@ddc.nic.in within 15 days. If the reply not received in the stipulated time, it will be presumed that there is no Appeal/Revision or any other matter pending of the Cases mentioned in the Mark 'A' (Record of 533 Cases under Section 138 NI Act for the year 2011 which are identified by Record Room (Criminal), South District during the period w.e.f. 24.10.2024 to 29.10.2024 for weeding out) before your goodself Court, for information and immediate compliance/necessary action to:-

1. All the Ld. Judicial Officers of Delhi Higher Judicial Services dealing with Criminal Matters, West District, Tis Hazari Courts, Delhi with the request to download Mark 'A' (Record of 533 Cases under Section 138 NI Act for the year 2011 which are identified by Record Room (Criminal), South District during the period w.e.f. 24.10.2024 to 29.10.2024 for weeding out) from the Centralized Website of Delhi District Courts or from the Layers for immediate compliance/necessary action.
2. The Chairperson, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned Officer/Official to upload the same on the Centralized Website of Delhi District Courts as well as on the Website of West District.
3. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. The R&I Branch, West District, Tis Hazari Courts, Delhi to upload the same on LAYERS.

(Ajay Gupta)
District Judge (Commercial Court) -05/
Officer Incharge General Branch,
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI.

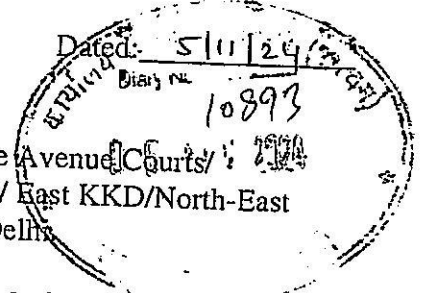
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06/11/24

P.S. Office

No. 37077-37090 /R.R (Criminal)/South/Saket/2024

To,

The Ld. Principal District & Sessions Judges,
South District / South-East / New Delhi District PHC/ Rouse Avenue Courts/
Central THC/ West THC/ North-West Rohini/ North Rohini/ East KKD/North-East
KKD/ Shahadra KKD/ South-West Districts Dwarka New Delhi



Sub.: Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in Crl. Appeal No. 736/2008 (State NCT of Delhi Vs Tarif Singh).

Ref.:- Letter/Endst.No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of Delhi.

Respected Sir/Madam,

It is to apprise you that record of 533 cases under section 138 NI Act for the year, 2011 of Record Room (Criminal), South District, identified during the period w.e.f. 24.10.2024 to 29.10.2024, have to be weeded out. A list of these files is placed at Mark 'A'.

It is, therefore, requested that concerned Officer/Official may please be directed to inform at the earliest as to whether any appeal or any other matter is pending in respect of these matters shown in Mark-A, so that the relevant record pertaining to such pending appeals may not be destroyed.

Branch In-Charge, R & I branch is directed to upload the Mark-A with this letter on layers to onwards transmission to the Ld. Principal District & Sessions Judge to all District courts to circulate the same to the courts of their district and confirmation be also sent to Record Room Criminal through official e-mail id of rrcriminal-south@ddc.nic.in within 15 days. If reply not received at the stipulated time, it will be presumed that there is no Appeal/Revision or any other matter is pending before you.

This issues with the prior approval of Ld. Principal District & Sessions Judge, South District, Saket Courts, New Delhi.

Thanking you.

Yours faithfully,

(NHHA)
Addl. Sessions Judge (SFTC)
Officer-In-Charge, Record Rooms,
South District, Saket Courts complex,
New Delhi.

Encl. : Mark-A.

OTC/Genl. Secy
V.M.
PD 285 (West)
06/11/2024

LIST OF SCANNED FILES OF RECORD ROOM CRIMINAL, SOUTH DISTRICT, SAKET COURTS NEW DELHI
 DECIDED FILES READY FOR WEEDING OUT OF U/S 138 NI ACT YEAR -2011.

Sr. No.	Case No.	Under Section	Goshwara No.	CASE TITLE	DATE OF DECISION	DECISION	DECIDED BY
1	259/1	138 NI Act	6444/2011	SENTINEL SECURITIES VS. PREETI PRESS	12.10.2011	DAC	MS. ANKITA LAL, LD. MM
2	1486/1	138 NI ACT	6445/2011	ASHA CHIT FUND VS. DEVI	12.10.2011	DAC	MS. ANKITA LAL, LD. MM
3	1446/1	138 NI ACT	6446/2011	RAIS AHMED VS. BALVINDER SINGH	12.10.2011	DNP	MS. ANKITA LAL, LD. MM
4	5314/1/09	138 NI ACT	6447/2011	SUPAREQ SYSTEM P. LTD. VS. PANKAJ FURNITURE & ORS.	13.10.2011	DAC	MS. ANKITA LAL, LD. MM
5	150/1	138 NI ACT	6448/2011	GIAN CHAND SHARMA VS. RAJ PAL SINGH RANA	13.10.2011	DNP	MS. ANKITA LAL, LD. MM
6	2668/1	138 NI ACT	6449/2011	VIRENDER KUMAR VS. M/S. JAMMU RAMUJAN	13.10.2011	DNP	MS. ANKITA LAL, LD. MM
7	2714/1	138 NI ACT	6450/2011	I.C. MITTAL VS. ASHOK KUMAR	13.10.2011	DNP	MS. ANKITA LAL, LD. MM
8	5167/1/04	138 NI ACT	6451/2011	ROYAL MEDIA NETWORK VS. BURJAN	13.10.2011	DAC	MS. ANKITA LAL, LD. MM
9	1262/1/10	138 NI ACT	6452/2011	PAWAN KUMAR TIWARI VS. JAI RAJ SAINI	13.10.2011	DAC	MS. ANKITA LAL, LD. MM
10	1261/1/10	138 NI ACT	6453/2011	PAWAN KUMAR TIWARI VS. JAI RAJ SAINI	13.10.2011	DAC	MS. ANKITA LAL, LD. MM
11	2962/1	138 NI ACT	6454/2011	VIDEOCON LTD. VS. PRESENTE SEHU & ORS.	13.10.2011	DAC	MS. ANKITA LAL, LD. MM
12	64/1/10	138 NI ACT	6455/2011	RAJEEV BIDURI VS. JMD SUBH TONES P. LTD.	13.10.2011	DNP	MS. ANKITA LAL, LD. MM
13	1310/1/10	138 NI ACT	6456/2011	ALPHA REACTION VS. JAGDISH	14.10.2011	DAC	MS. ANKITA LAL, LD. MM
14	1920/1/10	138 NI ACT	6457/2011	M/S. MODERN FOAM PRODUCTS VS. M/S. B.N. PRODUCTS	14.10.2011	DNP	MS. ANKITA LAL, LD. MM
15	1636/1	138 NI ACT	6458/2011	MATRIX CELLULAR SERVICE VS. SACHIN AGGARWAL	14.10.2011	DAC	MS. ANKITA LAL, LD. MM
16	5453/1	138 NI ACT	6459/2011	LENIN VS. MALIKA	16.10.2011	DAW	MS. ANKITA LAL, LD. MM
17	4548/10	138 NI ACT	6460/2011	BCL VS. NAVIEN AGGARWAL	16.10.2011	DAW	MS. ANKITA LAL, LD. MM
18	1896/1	138 NI ACT	6461/2011	BCL VS. KAPIL VEDI	16.10.2011	DAC	MS. ANKITA LAL, LD. MM
19	5962/1	138 NI ACT	6462/2011	TARUN GOYAL VS. M. TECH DEVELOPERS	15.10.2011	DAC	MS. ANKITA LAL, LD. MM
20	5096/1	138 NI ACT	6463/2011	TARUN GOYAL VS. M. TECH DEVELOPERS	15.10.2011	DAC	MS. ANKITA LAL, LD. MM
21	2412/1	138 NI ACT	6464/2011	BAL VS. TRIBHUWAN KR.	16.10.2011	DAW	MS. ANKITA LAL, LD. MM
22	1869/1	138 NI ACT	6465/2011	BCL VS. HEM CHAND GARG	16.10.2011	DAW	MS. ANKITA LAL, LD. MM
23	4208/1	138 NI ACT	6466/2011	BAL VS. ANIL BHATT	16.10.2011	DAW	MS. ANKITA LAL, LD. MM
24	4189/10	138 NI ACT	6467/2011	BAL VS. MS/ ZEE-DEE INFOTEC	16.10.2011	DAW	MS. ANKITA LAL, LD. MM
25	4608/11	138 NI ACT	6468/2011	NUTECH SECURITY PRINTER VS. VEERPAL SINGH	17.12.2011	ACQUITTED	MS. ANKITA LAL, LD. MM
26	1043A/10	138 NI ACT	6469/2011	PRAMOD GUPTA VS. SUNIL MEHTA	24.12.2011	DID	MS. ANKITA LAL, LD. MM
27	4607/2011	138 NI ACT	6470/2011	EXTIN CAPITAL SERVICES VS. HARISH	17.12.2011	DID	MS. ANKITA LAL, LD. MM
28	5476/11	138 NI ACT	6471/2011	UNICORN SECURITIES VS. PREETI KHANNA	17.12.2011	DID	MS. ANKITA LAL, LD. MM
29	2418/1	138 NI ACT	6472/2011	HEMANT KR. VS. U.M. AUSTIN	17.12.2011	DID	MS. ANKITA LAL, LD. MM
30	4598/1	138 NI ACT	6473/2011	MAHAVIR SINGH VS. ANOOP SINGH	17.12.2011	COMPROMISED	MS. ANKITA LAL, LD. MM
31	826/10	138 NI ACT	6474/2011	J.C. SETHI VS. RAMESH RAJ CHANDALIA	16.12.2011	DID	MS. ANKITA LAL, LD. MM
32	2894/10	138 NI ACT	6475/2011	KRISHAN KAPOOR VS. P.K. KAUSHIK	16.12.2011	DID	MS. ANKITA LAL, LD. MM
33	995/11	138 NI ACT	6477/2011	PRAVEEN KR. VS. JAYATI SIVSAR	16.12.2011	COMPROMISED	MS. ANKITA LAL, LD. MM
34	5225/11	138 NI ACT	6478/2011	DEEPAK KR. JAIN VS. MAMTA	16.12.2011	COMPROMISED	MS. ANKITA LAL, LD. MM
35	3003/11	138 NI ACT	6479/2011	HEM RAJ TRIPATHI VS. HARENDER	16.12.2011	COMPROMISED	MS. ANKITA LAL, LD. MM

36.	4337/2011	138 NI ACT	6480/2011	HARI KISHAN VS. JAYANT KISHORE	15.12.2011	DID	MS. ANKITA LAL, LD. MM
37.	6739/2011	138 NI ACT	6481/2011	KESAR TELEVENTURE VS. RAJAT MALIK	14.12.2011	DISMISSED	MS. ANKITA LAL, LD. MM
38.	6738/11	138 NI ACT	6483/2011	PREETI SAINI VS. MUKESH WALIA	14.12.2011	COMPROMISED	MS. ANKITA LAL, LD. MM
39.	578/10	138 NI ACT	6484/2011	BABY KLER VS. ASHOK KR. GUPTA	14.12.2011	COMPROMISED	MS. ANKITA LAL, LD. MM
40.	4909/11	138 NI ACT	6485/2011	AMERICAN EXPRESS BANK VS. PENDLIV JAIN	14.12.2011	DID	MS. ANKITA LAL, LD. MM
41.	4797/11	138 NI ACT	6487/2011	GAURAV MOHAN VS. KARTIKAYA TIWARI	13.12.2011	DID	MS. ANKITA LAL, LD. MM
42.	1247/1	138 NI ACT	6488/2011	RAHUL SAINI VS. SAGAR	25.05.2011	ACQUITTAL	MR. ANUJ AGGARWAL LD. MM
43.	921/1	138 NI ACT	6489/2011	S.C.L VS. ANIL JAIN	08.05.2011	DAW	MR. ANUJ AGGARWAL LD. MM
44.	1057/11	138 NI ACT	6490/2011	R.I.L VS. CHANDER KANT	07.05.2011	ACQUITTAL	MR. ANUJ AGGARWAL LD. MM
45.	1047/1	138 NI ACT	6491/2011	R.I.L VS. AMARJEET SINGH	07.05.2011	ACQUITTAL	MR. ANUJ AGGARWAL LD. MM
46.	1041/1	138 NI ACT	6492/2011	R.I.L VS. ANAND SINGH TYAGI	07.05.2011	ACQUITTAL	MR. ANUJ AGGARWAL LD. MM
47.	1046/1	138 NI ACT	6493/2011	R.I.L VS. PANKAJ K. KHATTAR	07.05.2011	ACQUITTAL	MR. ANUJ AGGARWAL LD. MM
48.	1040/1	138 NI ACT	6494/2011	R.I.L VS. BRIJ KISHORE	07.05.2011	ACQUITTAL	MR. ANUJ AGGARWAL LD. MM
49.	1047/1	138 NI ACT	6495/2011	R.I.L VS. KAVITA SINGH	07.05.2011	ACQUITTAL	MR. ANUJ AGGARWAL LD. MM
50.	1049/1	138 NI ACT	6496/2011	R.I.L VS. MAHENDER KR.	07.05.2011	ACQUITTAL	MR. ANUJ AGGARWAL LD. MM
51.	1039/1	138 NI ACT	6497/2011	R.I.L VS. INDERJEET DHAWAN	07.05.2011	ACQUITTAL	MR. ANUJ AGGARWAL LD. MM
52.	1045/1	138 NI ACT	6498/2011	R.I.L VS. SHALENDER JAIN	07.05.2011	ACQUITTAL	MR. ANUJ AGGARWAL LD. MM
53.	1246/11	138 NI ACT	6499/2011	M/S. V.V. ENTERPRISED VS. R.K. NAYYAR	07.05.2011	ACQUITTAL	MR. ANUJ AGGARWAL LD. MM
54.	966/2011	138 NI ACT	6500/2011	JINDAL SANITARY & HARDWARE VS. SILVER MARK	07.05.2011	ACQUITTAL	MR. ANUJ AGGARWAL LD. MM
55.	297/1	138 NI ACT	6503/2011	N.E.M.S.L VS. PRASHANT	08.05.2011	DAW	MR. ANUJ AGGARWAL LD. MM
56.	316/201	138 NI ACT	6504/2011	N.E.M.S.L VS. AKHIL GUPTA	08.05.2011	DAW	MR. ANUJ AGGARWAL LD. MM
57.	307/201	138 NI ACT	6505/2011	V.I.M.S.L VS. MUKESH GAUTAM	08.05.2011	DAW	MR. ANUJ AGGARWAL LD. MM
58.	172/1	138 NI ACT	6506/2011	H.E.T.L VS. D.S. RAWAT	08.05.2011	DAW	MR. ANUJ AGGARWAL LD. MM
59.	2054/1	138 NI ACT	6507/2011	BCL VS. VIMAL SINGHANIA	08.05.2011	DAW	MR. ANUJ AGGARWAL LD. MM
60.	1196/1	138 NI ACT	6508/2011	DEVINDER SINGH VS. KANIKA CHAUHAN	31.05.2011	ACQUITTAL	MR. ANUJ AGGARWAL LD. MM
61.	1195/11	138 NI ACT	6509/2011	DEVINDER SINGH VS. KANIKA CHAUHAN	31.05.2011	ACQUITTAL	MR. ANUJ AGGARWAL LD. MM
62.	2607/11	138 NI ACT	6510/2011	ROYAL TIMBER STOVE VS. CHARANJIT KOCHHAR	29.05.2011	ACQUITTAL	MR. ANUJ AGGARWAL LD. MM
63.	2727/1	138 NI ACT	6511/2011	V.I.L VS. RAKESH KR. GUPTA	27.05.2011	ACQUITTAL	MR. ANUJ AGGARWAL LD. MM
64.	4814/11	138 NI ACT	6512/2011	RUKMANI DASS VS. SHYAM SUNDER SHUKLA	26.05.2011	ACQUITTAL	MR. ANUJ AGGARWAL LD. MM
65.	3346/1	138 NI ACT	6513/2011	ICICI BANK VS. RAM KR. SHARMA	08.05.2011	DAW	MR. ANUJ AGGARWAL LD. MM
66.	1759/1	138 NI ACT	6514/2011	ICICI BANK VS. NERAJ JAIN	08.05.2011	DAW	MR. ANUJ AGGARWAL LD. MM
67.	1365/11	138 NI ACT	6515/2011	ICICI BANK VS. VIJAY KR.	08.05.2011	DAW	MR. ANUJ AGGARWAL LD. MM
68.	1747/1	138 NI ACT	6516/2011	ICICI BANK VS. VED PRAKASHI	08.05.2011	DAW	MR. ANUJ AGGARWAL LD. MM
69.	1702/1	138 NI ACT	6517/2011	ICICI BANK VS. MAHESHI KR. CHAUHAN	08.05.2011	DAW	MR. ANUJ AGGARWAL LD. MM
70.	1785/1	138 NI ACT	6518/2011	ICICI BANK VS. JYOTI	08.05.2011	DAW	MR. ANUJ AGGARWAL LD. MM
71.	1748/1	138 NI ACT	6519/2011	ICICI BANK VS. DHARMESHI KR.	08.05.2011	DAW	MR. ANUJ AGGARWAL LD. MM
72.	1700/1	138 NI ACT	6520/2011	ICICI BANK VS. BRIJ MOHAN	08.05.2011	DAW	MR. ANUJ AGGARWAL LD. MM
73.	2043/1	138 NI ACT	6521/2011	BCL VS. RAKESH SETH	08.05.2011	DAW	MR. ANUJ AGGARWAL LD. MM
74.	2873/1	138 NI ACT	6522/2011	BTVL VS. P.S. KOTHARS	08.05.2011	DAW	MR. ANUJ AGGARWAL LD. MM
75.	168/1/1	138 NI ACT	6523/2011	BTVL VS. PIYALI	08.05.2011	DAW	MR. ANUJ AGGARWAL LD. MM
76.	2869/1	138 NI ACT	6524/2011	BTVL VS. RAJNEESH SETHI	08.05.2011	SETTLED	MR. ANUJ AGGARWAL LD. MM

77.	596/1	138 NI ACT	6525/2011	MCAFLPL VS. PAWAN KR.	31.05.2011	ACQUITTAL	MR. ANUJ AGGARWAL LD. MM
78.	624/1	138 NI ACT	6526/2011	RAKESH CHITLI PVT. VS. VARSHA RANI	21.05.2011	ACQUITTAL	MR. ANUJ AGGARWAL LD. MM
79.	111/1	138 NI ACT	6527/2011	GHISA RAM VS. SHAILENDER KR. SHARMA	18.05.2011	ACQUITTAL	MR. ANUJ AGGARWAL LD. MM
80.	956/1	138 NI ACT	6528/2011	BCL VS. MUKESH KR.	20.05.2011	SETTLED	MR. ANUJ AGGARWAL LD. MM
81.	2456/1	138 NI ACT	6529/2011	M/S. INTEx SHARE & STOCK BROKER LTD. VS. HIMANSHU JOSHI	16.05.2011	ACQUITTAL	MR. ANUJ AGGARWAL LD. MM
82.	113/1	138 NI ACT	6530/2011	GHISA RAM VS. SHAILENDER KR. SHARMA	18.05.2011	ACQUITTAL	MR. ANUJ AGGARWAL LD. MM
83.	742/1	138 NI ACT	6533/2011	BCL VS. PAWAN MALHOTRA	08.05.2011	DAW	MR. ANUJ AGGARWAL LD. MM
84.	232/1	138 NI ACT	6534/2011	TTSL VS. S. BATRA	13.05.2011	ACQUITTAL	MR. ANUJ AGGARWAL LD. MM
85.	2324/1	138 NI ACT	6535/2011	M/S. HARI CHAND ANAND VS. M/S. SHARESONS EXPORTS	13.05.2011	SETTLED	MR. ANUJ AGGARWAL LD. MM
86.	2325/1	138 NI ACT	6536/2011	M/S. HARI CHAND ANAND VS. M/S. SHARESONS EXPORTS	13.05.2011	ACQUITTAL	MR. ANUJ AGGARWAL LD. MM
87.	1922/1	138 NI ACT	6537/2011	THE PARK VS. ANURADHA TOURS	12.05.2011	ACQUITTAL	MR. ANUJ AGGARWAL LD. MM
88.	1848/1	138 NI ACT	6538/2011	NEW ERA STEEL LOY VS VXL REALTORS PVT. LTD.	11.05.2011	SETTLED	MR. ANUJ AGGARWAL LD. MM
89.	2231/1	138 NI ACT	6539/2011	SS. LINGERIES INTERNATIONAL VS. R.K. NAYYAR	11.05.2011	ACQUITTAL	MR. ANUJ AGGARWAL LD. MM
90.	2216/1	138 NI ACT	6540/2011	BCL VS. VISHAL KATOCH	11.05.2011	ACQUITTAL	MR. ANUJ AGGARWAL LD. MM
91.	2200/1	138 NI ACT	6541/2011	BAL VS. DEEPAK SAINI	11.05.2011	ACQUITTAL	MR. ANUJ AGGARWAL LD. MM
92.	2201/1	138 NI ACT	6542/2011	BAL VS. NIRMALA	11.05.2011	ACQUITTAL	MR. ANUJ AGGARWAL LD. MM
93.	2197/1	138 NI ACT	6543/2011	BAL VS. PRABAL CHATTERJEE	11.05.2011	ACQUITTAL	MR. ANUJ AGGARWAL LD. MM
94.	2100/1	138 NI ACT	6544/2011	VEMSL VS. R.A. TIWARI	09.05.2011	SETTLED	MR. ANUJ AGGARWAL LD. MM
95.	2102/1	138 NI ACT	6545/2011	VEMSL VS. CHANDER PRAKASH	09.05.2011	SETTLED	MR. ANUJ AGGARWAL LD. MM
96.	2093/1	138 NI ACT	6546/2011	VEMSL VS. INDIA GLOBAL	09.05.2011	SETTLED	MR. ANUJ AGGARWAL LD. MM
97.	2098/1	138 NI ACT	6547/2011	VEMSL VS. RINKU CAR ACCESORIES	09.05.2011	SETTLED	MR. ANUJ AGGARWAL LD. MM
98.	2789/1	138 NI ACT	6548/2011	BAL VS. VIJAY SHARMA	08.05.2011	SETTLED	MR. ANUJ AGGARWAL LD. MM
99.	1898/1	138 NI ACT	6549/2011	BAL VS. INFO TECHNOLOGY PVT.	08.05.2011	DAW	MR. ANUJ AGGARWAL LD. MM
100.	49/1	138 NI ACT	6550/2011	BAL VS. NAMRATA JAIN	08.05.2011	DAW	MR. ANUJ AGGARWAL LD. MM
101.	1902/1	138 NI ACT	6551/2011	BAL VS. GAURAV SHARMA	08.05.2011	DAW	MR. ANUJ AGGARWAL LD. MM
102.	1887/1	138 NI ACT	6552/2011	BAL VS. BIPIN BHAI PATEL	08.05.2011	DAW	MR. ANUJ AGGARWAL LD. MM
103.	1894/1	138 NI ACT	6553/2011	BAL VS. ANU CREATIONS	08.05.2011	DAW	MR. ANUJ AGGARWAL LD. MM
104.	1884/1	138 NI ACT	6554/2011	BAL VS. VIKAS MARKETING	08.05.2011	DAW	MR. ANUJ AGGARWAL LD. MM
105.	1904/1	138 NI ACT	6555/2011	BAL VS. NIRMAL KR.	08.05.2011	DAW	MR. ANUJ AGGARWAL LD. MM
106.	652/1	138 NI ACT	6556/2011	BAL VS. JAVED HUSSAIN	08.05.2011	DAW	MR. ANUJ AGGARWAL LD. MM
107.	367/1	138 NI ACT	6557/2011	VEMSL VS. AMIT KR.	14.05.2011	ACQUITTAL	MR. ANUJ AGGARWAL LD. MM
108.	1823/1	138 NI ACT	6558/2011	TTSL VS. RAJ KR.	08.05.2011	DAW	MR. ANUJ AGGARWAL LD. MM
109.	134/1	138 NI ACT	6559/2011	TTSL VS. NACHATTAR SINGH	08.05.2011	DAW	MR. ANUJ AGGARWAL LD. MM
110.	1313/1	138 NI ACT	6560/2011	TTSL VS. GAURAV SETHI	08.05.2011	DAW	MR. ANUJ AGGARWAL LD. MM
111.	1227/1	138 NI ACT	6561/2011	REAL ADDIT VS. PROFESSIONAL	30.04.2011	ACQUITTAL	MR. ANUJ AGGARWAL LD. MM
112.	1093/1	138 NI ACT	6562/2011	BAL VS. POOJA SAWHNEY	30.04.2011	ACQUITTAL	MR. ANUJ AGGARWAL LD. MM
113.	1067/1	138 NI ACT	6563/2011	RAJIV DIXIT VS. AMRIT SHARMA	29.04.2011	DAW	MR. ANUJ AGGARWAL LD. MM
114.	1069/1	138 NI ACT	6564/2011	RAJIV DIXIT VS. AMIT SHARMA	29.04.2011	DAW	MR. ANUJ AGGARWAL LD. MM
115.	1225/1	138 NI ACT	6565/2011	KOMAL SWAN VS. JONY	28.04.2011	CONVICT	MR. ANUJ AGGARWAL LD. MM
116.	1762/1	138 NI ACT	6566/2011	GULSHAN LAL VS. ASHOK JULKA	28.04.2011	ACQUITTAL	MR. ANUJ AGGARWAL LD. MM
117.	1646/1	138 NI ACT	6567/2011	RAJ BANSAL VS. HARI OM BHASIN	26.04.2011	ACQUITTAL	MR. ANUJ AGGARWAL LD. MM

118.	67/1	138 NI ACT	6568/2011	RSL VS. SAVITA ATMARAM	26.04.2011	SETTLED	MR. ANUJ AGGARWAL LD. MM
119.	1732/1	138 NI ACT	6569/2011	TTSL VS. SIOVABH YADAV	25.04.2011	ACQUITTAL	MR. ANUJ AGGARWAL LD. MM
120.	60773/1	138 NI ACT	6570/2011	TTSL VS. RAVI KR.	08.05.2011	DAW	MR. ANUJ AGGARWAL LD. MM
121.	187/1	138 NI ACT	6571/2011	TTSL VS. SURESH SHARMA	08.05.2011	DAW	MR. ANUJ AGGARWAL LD. MM
122.	18771/1	138 NI ACT	6572/2011	TTSL VS. GAURAV SETHI	08.05.2011	DAW	MR. ANUJ AGGARWAL LD. MM
123.	371/1	138 NI ACT	6573/2011	TTSL VS. BABUDDIN	08.05.2011	DAW	MR. ANUJ AGGARWAL LD. MM
124.	643/1	138 NI ACT	6574/2011	HEMSL VS. RADHEY SHYAM	08.05.2011	DAW	MR. ANUJ AGGARWAL LD. MM
125.	2798/1	138 NI ACT	6575/2011	HEMSL VS. RAKESH RANJAN	08.05.2011	DAW	MR. ANUJ AGGARWAL LD. MM
126.	2757/1	138 NI ACT	6576/2011	HEMSL VS. DEEPAK BHATTACHARYA	08.05.2011	DAW	MR. ANUJ AGGARWAL LD. MM
127.	309/1	138 NI ACT	6577/2011	VEMSL VS. JAYAWANT AMBAIAS	08.05.2011	DAW	MR. ANUJ AGGARWAL LD. MM
128.	2350/1	138 NI ACT	6578/2011	SCL VS. KUMAR VIVRENDER	08.05.2011	DAW	MR. ANUJ AGGARWAL LD. MM
129.	1582/1	138 NI ACT	6579/2011	SCL VS. DEEPAK GUPTA	08.05.2011	DAW	MR. ANUJ AGGARWAL LD. MM
130.	1674/1	138 NI ACT	6580/2011	BIL VS. ATOMOSPHER	08.05.2011	DAW	MR. ANUJ AGGARWAL LD. MM
131.	16715/1	138 NI ACT	6581/2011	BIL VS. ASHOK KR.	08.05.2011	DAW	MR. ANUJ AGGARWAL LD. MM
132.	1733/1	138 NI ACT	6582/2011	TTSL VS. POOJA	08.05.2011	DAW	MR. ANUJ AGGARWAL LD. MM
133.	1822/1	138 NI ACT	6583/2011	TTSL VS. SURJEET SINGH	08.05.2011	SETTLED	MR. ANUJ AGGARWAL LD. MM
134.	3055/1	138 NI ACT	6584/2011	J.S. ARORA VS. VISHAL BAKSHI	08.05.2011	SETTLED	MR. ANUJ AGGARWAL LD. MM
135.	1470/1	138 NI ACT	6585/2011	M/S. FALCON VS. M/S. SILVERSTONE MOTORS PVT. LTD.	08.05.2011	SETTLED	MR. ANUJ AGGARWAL LD. MM
136.	1008/1	138 NI ACT	6586/2011	DPBPL VS. BHARAT PRATAP	08.05.2011	ACQUITTAL	MR. ANUJ AGGARWAL LD. MM
137.	1044/1	138 NI ACT	6587/2011	RIL VS. TARUN TANEJA	07.05.2011	ACQUITTAL	MR. ANUJ AGGARWAL LD. MM
138.	1048/1	138 NI ACT	6588/2011	RIL VS. NARESH PANDEY	07.05.2011	ACQUITTAL	MR. ANUJ AGGARWAL LD. MM
139.	1043/1	138 NI ACT	6589/2011	RIL VS. SAURABH JUNEJA	07.05.2011	ACQUITTAL	MR. ANUJ AGGARWAL LD. MM
140.	1038/1	138 NI ACT	6590/2011	RIL VS. SHABANA AZMI	08.05.2011	DAW	MR. ANUJ AGGARWAL LD. MM
141.	1782/1	138 NI ACT	6591/2011	TTSL VS. DEEPAK	13.05.2011	ACQUITTAL	MR. ANUJ AGGARWAL LD. MM
142.	2314/1	138 NI ACT	6592/2011	BAL VS. S.C. BHARGAVA	30.08.2011	DID	MS. CHARU GUPTA LD. MM
143.	3369/1	138 NI ACT	6593/2011	VODAFONE ESSAR MOBILE LTD. VS. BALVIR	30.08.2011	DID	MS. CHARU GUPTA LD. MM
144.	CC No. 5818/11	138 NI ACT	6594/2011	VODAFONE ESSAR MOBILE LTD. VS. SHAILENDER KR. TYAGI		COMPROMISED	MS. CHARU GUPTA LD. MM
145.	CC No. 5935	138 NI ACT	6595/2011	VODAFONE ESSAR MOBILE LTD. VS. RACHNA CHAUDHARY	26.08.2011	DID	MS. CHARU GUPTA LD. MM
146.	5809/1	138 NI ACT	6596/2011	VODAFONE ESSAR MOBILE LTD. VS. RAJESH	30.08.2011	DID	MS. CHARU GUPTA LD. MM
147.	5811/1	138 NI ACT	6597/2011	VODAFONE ESSAR MOBILE LTD. VS. SAILENDRA NATH	30.08.2011	DID	MS. CHARU GUPTA LD. MM
148.	3363/11	138 NI ACT	6599/2011	VODAFONE ESSAR MOBILE LTD. VS. JOGINDER	30.08.2011	DID	MS. CHARU GUPTA LD. MM
149.	3370/11	138 NI ACT	6600/2011	VODAFONE ESSAR MOBILE LTD. VS. MANOJ KUMAR BIHARDWAJ	30.08.2011	DID	MS. CHARU GUPTA LD. MM
150.	5819/1	138 NI ACT	6601/2011	VODAFONE ESSAR MOBILE LTD. VS. GLOBAL INFOCOM LTD.	30.08.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
151.	3521/11	138 NI ACT	6602/2011	VODAFONE ESSAR MOBILE LTD. VS. MADAN LAL SHARMA	27.08.2011	DISMISSED	MS. CHARU GUPTA LD. MM
152.	3515/11	138 NI ACT	6603/2011	VODAFONE ESSAR MOBILE LTD. VS. ASHOK KUMAR	27.08.2011	DISMISSED	MS. CHARU GUPTA LD. MM
153.	3518/11	138 NI ACT	6604/2011	VODAFONE ESSAR MOBILE LTD. VS. VIKRAM	27.08.2011		

154.	3519/11	138 NI ACT	6605/2011	VODAFONE ESSAR MOBILE LTD. VS. ASHOK KUMAR	27.08.2011	DISMISSED	MS. CHARU GUPTA LD. MM
155.	3522/11	138 NI ACT	6606/2011	VODAFONE ESSAR MOBILE LTD. VS. ABID SALEEM	27.08.2011	DISMISSED	MS. CHARU GUPTA LD. MM
156.	5595/11	138 NI ACT	6607/2011	BAL VS. DWIZ RANIAN CHATURVEDI	18.08.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
157.	2401/10	138 NI ACT	6608/2011	SUNIL KUMAR VS. GULSHAN KR.	27.08.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
158.	940/10	138 NI ACT	6609/2011	MISS DINDIA BATHIJA VS. M/S. INDIKA ORGANIC FOODS & PLANTATION LTD.	19.02.2011	DID	MS. CHARU GUPTA LD. MM
159.	4072/11	138 NI ACT	6610/2011	DEEPAK GARG VS. SANJAY CHAUDHARY	20.03.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
160.	4208/11	138 NI ACT	6611/2011	ASHISH BALAJI CO-OPERATIVE SOCIETY VS. SANJEEV KR. VERMA	17.08.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
161.	6514/11	138 NI ACT	6612/2011	FENA PVT. LTD. VS. IQBAL ABDUL AZIZ	12.08.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
162.	3167/11	138 NI ACT	6613/2011	AMVESH DEVI VS. TARA CHAND	30.08.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
163.	160/10	138 NI ACT	6614/2011	ICI INDIA LTD. VS. M/S. ALOK ENTERPRISES	27.08.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
164.	4707/11	138 NI ACT	6615/2011	ASHISH BALAJI CO-OP SOCIETY VS. KAMAL KR. VERMA	17.08.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
165.	3952/11	138 NI ACT	6616/2011	GHANSHYAM VS. JASBIR SINGH	30.08.2011	DID	MS. CHARU GUPTA LD. MM
166.	338/10	138 NI ACT	6617/2011	M/S. BLUE BIRD VS. M/S. INTEGRATED	20.08.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
167.	6331/11	138 NI ACT	6618/2011	COROMANDAL AGRICO PVT. LTD. VS. RAVINDRA PATIDAR	12.08.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
168.	4063/11	138 NI ACT	6619/2011	PRADEEP KR. VS. UMAKANT SHARMA	20.08.2011	DID	MS. CHARU GUPTA LD. MM
169.	2444/10	138 NI ACT	6620/2011	DIWAN SINGH & SONS VS. GULSHAN VERMA	27.08.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
170.	4424/11	138 NI ACT	6621/2011	SHEETAL KHANNA VS. TARUN OBEROI	23.08.2011	DID	MS. CHARU GUPTA LD. MM
171.	6330/11	138 NI ACT	6622/2011	COROMANDAL AGRICO PVT. LTD. VS. MURTAZA	12.08.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
172.	1720/10	138 NI ACT	6623/2011	MONINDER SINGH VS. BALJEET SINGH	12.08.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
173.	6329/11	138 NI ACT	6624/2011	COROMANDAL AGRICO PVT. LTD. VS. PRIYPAL MISHRA	12.08.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
174.	2442/10	138 NI ACT	6625/2011	DIWAN SINGH & SONS VS. GULSHAN VERMA	27.08.2011	DISMISSED	MS. CHARU GUPTA LD. MM
175.	2769/11	138 NI ACT	6626/2011	MR. GAURAV KR. VS. GETOGAI BUILDERS	12.08.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
176.	6328/11	138 NI ACT	6627/2011	COROMANDAL AGRICO PVT. LTD. VS. RAM BAKSHI	12.08.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
177.	896/2010	138 NI ACT	6628/2011	M/S. RAJNI INDUSTRIES VS. M/S. GRIH LAXMI	24.08.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
178.	5354/11	138 NI ACT	6629/2011	ZILE SINGH VS. SHRI MITTAL	26.08.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
179.	106/10	138 NI ACT	6630/2011	BADIM SINGH VS. M/S. ALLIED	20.08.2011	DID	MS. CHARU GUPTA LD. MM
180.	1229/10	138 NI ACT	6631/2011	SANJAY KR. VS. SILVESTER DENIEL	18.08.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
181.	3089/11	138 NI ACT	6632/2011	RITU JAIN VS. M/S. BHATIJA INDUSTRIES	30.08.2011	DID	MS. CHARU GUPTA LD. MM
182.	3364/11	138 NI ACT	6633/2011	VODAFONE ESSAR MOBILE LTD. VS. TRILOCHAN SINGH	30.08.2011	DID	MS. CHARU GUPTA LD. MM
183.	5815/11	138 NI ACT	6634/2011	VODAFONE ESSAR MOBILE LTD. VS. ZULFIKAR	30.08.2011	DID	MS. CHARU GUPTA LD. MM
184.	1203/10	138 NI ACT	6635/2011	USHA DEVI VS. BASANT KR. SINGH	22.02.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
185.	1190/10	138 NI ACT	6636/2011	SUNIL KUMAR VS. SMT. BABITA	28.02.2011	DID	MS. CHARU GUPTA LD. MM
186.	1209/10	138 NI ACT	6637/2011	MOHD. AZAM VS. KAMLESH SHARMA	21.02.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
187.	1283/10	138 NI ACT	6638/2011	MEHAR SINGH VS. MUKESH KR. SHARMA	21.02.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
188.	2438/10	138 NI ACT	6639/2011	MEHAR SINGH VS. MUKESH KR. SHARMA	16.05.2011	CONVICTED	MS. CHARU GUPTA LD. MM

189.	5620/11	138 NI ACT	6640/2011	VERMA BAL VS. M/S. BHATIA	08.05.2011	WITHDRAWN	MS. CHARU GUPTA LD. MM
190.	3244/11	138 NI ACT	6641/2011	BAL VS. VEENA AGGARWAL	08.05.2011	WITHDRAWN	MS. CHARU GUPTA LD. MM
191.	1679/10	138 NI ACT	6642/2011	BAL VS. CRM INDIA	04.05.2011	DID	MS. CHARU GUPTA LD. MM
192.	3227/11	138 NI ACT	6643/2011	BAL VS. DIGATA SARKAR	03.05.2011	WITHDRAWN	MS. CHARU GUPTA LD. MM
193.	3249/11	138 NI ACT	6644/2011	BAL VS. SAROI CHAUDHARY	08.05.2011	WITHDRAWN	MS. CHARU GUPTA LD. MM
194.	1676/10	138 NI ACT	6645/2011	BAL VS. VIKAS MEHTA	07.05.2011	DID	MS. CHARU GUPTA LD. MM
195.	1678/10	138 NI ACT	6646/2011	BAL VS. M/S. KARAMVIR TYAGI	07.05.2011	DID	MS. CHARU GUPTA LD. MM
196.	1683/10	138 NI ACT	6647/2011	BAL VS. RIZWAN AHMED	21.05.2011	WITHDRAWN	MS. CHARU GUPTA LD. MM
197.	2208/10	138 NI ACT	6648/2011	BAL VS. KULBHUSHAN BHATIA	08.05.2011	WITHDRAWN	MS. CHARU GUPTA LD. MM
198.	1677/10	138 NI ACT	6649/2011	BAL VS. NARESH KUMAR	07.05.2011	DID	MS. CHARU GUPTA LD. MM
199.	841/10	138 NI ACT	6650/2011	SAJJAN MARKUP VS. ALOK GUPTA	04.05.2011	DID	MS. CHARU GUPTA LD. MM
200.	4064/11	138 NI ACT	6651/2011	M/S. S.A. TRADERS VS. RAKESH JAIN	24.05.2011	DID	MS. CHARU GUPTA LD. MM
201.	1570/10	138 NI ACT	6652/2011	REKHA DEVI VS. LATA JAIN	25.05.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
202.	2412/10	138 NI ACT	6653/2011	M/S. SWIFS LOVE INDIA VS. M/S. NEEM WEST	06.05.2011	DID	MS. CHARU GUPTA LD. MM
203.	2430/10	138 NI ACT	6654/2011	VINOD SHARMA VS. RAJESH MISHRA	07.05.2011	DID	MS. CHARU GUPTA LD. MM
204.	1467/10	138 NI ACT	6655/2011	DAVINDER SINGH VS. SHYAM SUNDER	29.08.2011	DID	MS. CHARU GUPTA LD. MM
205.	3645/11	138 NI ACT	6656/2011	BAL VS. SURJEET SINGH	09.07.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
206.	3647/11	138 NI ACT	6657/2011	BAL VS. DIPIN GOYAL	09.07.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
207.	4524/11	138 NI ACT	6658/2011	BAL VS. NITIN KUMAR ARYA	09.07.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
208.	5020/11	138 NI ACT	6659/2011	BAL VS. SUMIT KAMBOJ	09.07.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
209.	4362/11	138 NI ACT	6660/2011	TARIQ AHMED VS. PRATEEK SAWHNEY	28.07.2011	DID	MS. CHARU GUPTA LD. MM
210.	1446/10	138 NI ACT	6661/2011	TTSL VS. DHIRENDR NATH	08.07.2011	WITHDRAWN	MS. CHARU GUPTA LD. MM
211.	853/10	138 NI ACT	6662/2011	RAJESH UPPAL VS. RAKESH SHARMA	26.07.2011	DID	MS. CHARU GUPTA LD. MM
212.	3460/10	138 NI ACT	6663/2011	M/S. SHIVALIK INFOTECH VS. AMIT GOEL	27.07.2011	DID	MS. CHARU GUPTA LD. MM
213.	3091/11	138 NI ACT	6664/2011	TTSL VS. YASIN	09.07.2011	WITHDRAWN	MS. CHARU GUPTA LD. MM
214.	506/1	138 NI ACT	6665/2011	M/S. APRON INFORTECH LTD. VS. MOHAMMAD JALID ALI	14.07.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
215.	6040/11	138 NI ACT	6666/2011	TATA TELE SERVICES LTD. VS. SANJAY KUMAR	09.07.2011	WITHDRAWN	MS. CHARU GUPTA LD. MM
216.	3546/11	138 NI ACT	6667/2011	TATA TELE SERVICES LTD. VS. PRADEEP SINGH	09.07.2011	WITHDRAWN	MS. CHARU GUPTA LD. MM
216.	5175/11	138 NI ACT	6668/2011	BAL VS. IMTIYAZ AHMED	28.07.2011	DISMISSED	MS. CHARU GUPTA LD. MM
217.	4167/11	138 NI ACT	6669/2011	BAL VS. UMESH PASWAN	09.07.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
218.	466/10	138 NI ACT	6670/2011	BAL VS. BOYON	09.07.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
219.	2496/10	138 NI ACT	6671/2011	BAL VS. SHAYAM LAL	11.07.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
220.	6008/11	138 NI ACT	6672/2011	TTSL VS. RAM CHANDRA SHARMA	09.07.2011	WITHDRAWN	MS. CHARU GUPTA LD. MM
221.	5380/11	138 NI ACT	6673/2011	BTVL / BAL VS. RAVI SHARMA	09.07.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
222.	3757/11	138 NI ACT	6674/2011	M/S. DIAMOND POCKET BOOKS PVT. LTD. VS. DHARAMVIR	11.07.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
223.	6002/1	138 NI ACT	6675/2011	TTSL VS. KISHORE JAYPEE	09.07.2011	WITHDRAWN	MS. CHARU GUPTA LD. MM
224.	1752/10	138 NI ACT	6676/2011	TTSL VS. GAURI SHANKAR	09.07.2011	WITHDRAWN	MS. CHARU GUPTA LD. MM
225.	890/10	138 NI ACT	6677/2011	BRIGHTSUN TRAVELS PVT. LTD. VS. ASHOK BAJAJ	08.07.2011	DID	MS. CHARU GUPTA LD. MM
226.	3351/11	138 NI ACT	6678/2011	THE DELHI SITE DEPOSIT CO. LTD. VS. GANGULY BROTHERS	10.07.2011	COMPROMISED	MS. CHARU GUPTA LD. MM

227.	944/10	138 NI ACT	6679/2011	PACE FINANCIAL SERVICES VS. RAJENDER	01.07.2011	ACQUITTED	MS. CHARU GUPTA LD. MM
228.	4762/11	138 NI ACT	6680/2011	M/S. KRISHI RASAYAN EXPORTS VS. VELAGEMA PADMEJA	07.10.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
229.	4780/11	138 NI ACT	6681/2011	M/S. KRISHI RASAYAN EXPORTS VS. S.T. REDDY	07.10.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
230.	4210/11	138 NI ACT	6682/2011	M/S. KRISHI RASAYAN EXPORTS VS. D VEERESHA LINGAM	07.10.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
231.	4508/11	138 NI ACT	6683/2011	M/S. KRISHI RASAYAN EXPORTS VS. KALYANKARI PRASAD	07.10.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
232.	1633/10	138 NI ACT	6684/2011	BAL VS. HENREY KHAN	16.10.2011	WITHDRAWN	MS. CHARU GUPTA LD. MM
233.	504/10	138 NI ACT	6685/2011	VODAFONE ESSAR MOBILE (P) LTD. VS. RAM NAYAR	16.10.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
234.	6400/11	138 NI ACT	6686/2011	BAL VS. SUNIL SANGWAN	16.10.2011	WITHDRAWN	MS. CHARU GUPTA LD. MM
235.	1869/10	138 NI ACT	6687/2011	BAL VS. PRATIBHA SONI	16.10.2011	WITHDRAWN	MS. CHARU GUPTA LD. MM
236.	4186/11	138 NI ACT	6688/2011	BAL VS. DEEPAK	16.10.2011	WITHDRAWN	MS. CHARU GUPTA LD. MM
237.	2921/10	138 NI ACT	6689/2011	BAL VS. SANJAY GUPTA	16.10.2011	WITHDRAWN	MS. CHARU GUPTA LD. MM
238.	4385/11	138 NI ACT	6690/2011	BAL VS. HANSRAJ	16.10.2011	WITHDRAWN	MS. CHARU GUPTA LD. MM
239.	1236/10	138 NI ACT	6691/2011	BAL VS. EDPS SERVICES	16.10.2011	WITHDRAWN	MS. CHARU GUPTA LD. MM
240.	5729/11	138 NI ACT	6692/2011	BAL VS. MUBIN MENZA	16.10.2011	WITHDRAWN	MS. CHARU GUPTA LD. MM
241.	5731/11	138 NI ACT	6693/2011	BAL VS. ANKITA DASS	16.10.2011	WITHDRAWN	MS. CHARU GUPTA LD. MM
242.	6380/11	138 NI ACT	6694/2011	BAL VS. SOHAN SINGH CHAUHAN	16.10.2011	WITHDRAWN	MS. CHARU GUPTA LD. MM
243.	4267/11	138 NI ACT	6695/2011	ISCL VS. RAJINDER	12.10.2011	WITHDRAWN	MS. CHARU GUPTA LD. MM
244.	4074/11	138 NI ACT	6696/2011	G.E. COUNTRYWIDE CONSUMER VS. MANOHAR	03.10.2011	DID	MS. CHARU GUPTA LD. MM
245.	4249/11	138 NI ACT	6697/2011	BAL VS. PARAMJEET DHIMAN	09.07.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
246.	1806/10	138 NI ACT	6698/2011	BAL VS. ARUN KUMAR	09.07.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
247.	5184/11	138 NI ACT	6699/2011	BAL VS. PAWAN KUMAR SHARMA	28.07.2011	DISMISSED	MS. CHARU GUPTA LD. MM
248.	4684/11	138 NI ACT	6700/2011	BAL VS. M/S. RUBY REFRIGERATED WATER PLANT	15.07.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
249.	2628/10	138 NI ACT	6701/2011	BAL VS. M/S. SUN DREAM TOUR & HOLIDAY	09.07.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
250.	4686/11	138 NI ACT	6702/2011	BAL VS. RAJENDER	09.07.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
251.	4236/11	138 NI ACT	6703/2011	BAL VS. JOGINDER KUMAR	09.07.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
252.	3710/11	138 NI ACT	6704/2011	BAL VS. SUSHIL SEHGAL	09.07.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
253.	2928/11	138 NI ACT	6705/2011	TTSL VS. SHARDA RATTAN	09.07.2011	WITHDRAWN	MS. CHARU GUPTA LD. MM
254.	4037/11	138 NI ACT	6706/2011	TTSL VS. SANJU KR.	09.07.2011	WITHDRAWN	MS. CHARU GUPTA LD. MM
255.	5148/11	138 NI ACT	6707/2011	TTSL VS. SATPAL SINGH	09.07.2011	WITHDRAWN	MS. CHARU GUPTA LD. MM
256.	5044/11	138 NI ACT	6708/2011	TTSL VS. BED PRAKASH	09.07.2011	WITHDRAWN	MS. CHARU GUPTA LD. MM
257.	5987/11	138 NI ACT	6709/2011	TTSL VS. BRAHMANAND	09.07.2011	WITHDRAWN	MS. CHARU GUPTA LD. MM
258.	1349/10	138 NI ACT	6710/2011	BAL VS. SANJAY KR.	09.07.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
259.	367/10	138 NI ACT	6711/2011	BAL VS. R. TRIPATHI	09.07.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
260.	1054/11	138 NI ACT	6712/2011	TTSL VS. SURAJ PRAKASH	09.07.2011	WITHDRAWN	MS. CHARU GUPTA LD. MM
261.	6189/11	138 NI ACT	6713/2011	BAL VS. JAVED HUSSAIN	09.07.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
262.	3713/11	138 NI ACT	6714/2011	BAL VS. DILBER SINGH	09.07.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
263.	3716/11	138 NI ACT	6715/2011	BAL VS. AKSHAY	09.07.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
264.	4104/11	138 NI ACT	6716/2011	BAL VS. GLOBAL TELESOF	09.07.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
265.	3744/11	138 NI ACT	6717/2011	BAL VS. HITESH SHARMA	09.07.2011	COMPROMISED	MS. CHARU GUPTA LD. MM

267.	3709/11	138 NI ACT	6718/2011	BAL VS. P. SHARMA	09.07.2011		
268.	2631/10	138 NI ACT	6719/2011	BAL VS. M/S. CREDIT PORTLICO MANAGEMENT	09.07.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
269.	1101/10	138 NI ACT	6720/2011	BAL VS. M/S. NAGAR KOAT PROJECTS INDIA LTD.	09.07.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
270.	1261/10	138 NI ACT	6721/2011	M/S. FLYING FOR SECURITY & MANAGEMENT SERVICES VS. KAMAL AHLUWALIA	28.07.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
271.	3894/11	138 NI ACT	6722/2011	VODAFONE ESSAR MOBILE (P.) LTD. VS. DEVI PARKASH	09.07.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
272.	4538/11	138 NI ACT	6723/2011	BAL VS. TARUN PHOOL	09.07.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
273.	4448/11	138 NI ACT	6724/2011	BAL VS. M/S. POLAR EXPRESS SERVICE	09.07.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
274.	3909/11	138 NI ACT	6725/2011	BAL VS. S.R. SETHI	09.07.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
275.	4103/11	138 NI ACT	6726/2011	BAL VS. SLIKI SIWALJI	09.07.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
276.	3907/11	138 NI ACT	6727/2011	BAL VS. GURVINDER SETHI	09.07.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
277.	5462/11	138 NI ACT	6728/2011	BAL VS. JAYNARAIN SESIDHAR PILLAI	09.07.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
278.	4769/11	138 NI ACT	6729/2011	BAL VS. M/S. TALENT HUNT MANAGEMENT CONSULTANT	09.07.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
279.	5455/11	138 NI ACT	6730/2011	BAL VS. VIJAY VIR SINGH	09.07.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
280.	918/10	138 NI ACT	6731/2011	BAL VS. SAILI GUPTA	09.07.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
281.	1829/10	138 NI ACT	6732/2011	BAL VS. M/S. GLOBAL INSTITUTIONAL IT	09.07.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
282.	1342/10	138 NI ACT	6733/2011	BAL VS. KANWAR BHAN ENGINEERS	09.07.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
283.	4462/11	138 NI ACT	6734/2011	M/S. HERO EXPORTS VS. M/S. M.H. NIZAR	28.07.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
284.	1943/10	138 NI ACT	6735/2011	NARESH CHAUDHARY VS. RAJESH JAIN	30.07.2011	ACQUITTED	MS. CHARU GUPTA LD. MM
285.	3090/11	138 NI ACT	6737/2011	APEEJAY SURENDER PARK HOTEL VS. RAMGUIHA INTLETABLE	12.10.2011	DID	MS. CHARU GUPTA LD. MM
286.	4265/11	138 NI ACT	6738/2011	JOGINDER MANDAL VS. HARI CHAND	12.10.2011	DID	MS. CHARU GUPTA LD. MM
287.	4026/11	138 NI ACT	6739/2011	DR. GAGAN DEEP VS. DR. M. ARIT RAO	12.10.2011	DID	MS. CHARU GUPTA LD. MM
288.	1018/10	138 NI ACT	6740/2011	ICICI BANK VS. KARAMVEER SINGH	20.10.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
289.	6432/11	138 NI ACT	6741/2011	M/S. V.L. ESTATE PVT. LTD. VS. YASHPAL SAHNI	13.10.2011	WITHDRAWN	MS. CHARU GUPTA LD. MM
290.	3765/11	138 NI ACT	6742/2011	M/S. AGROLITE SCIENCE CORP. VS. ARUN SOPAN	07.10.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
291.	1748/10	138 NI ACT	6743/2011	TTSL VS. RAM KR. THAREJA	09.07.2011	WITHDRAWN	MS. CHARU GUPTA LD. MM
292.	1461/10	138 NI ACT	6744/2011	TTSL VS. VIJAY	09.07.2011	WITHDRAWN	MS. CHARU GUPTA LD. MM
293.	6009/11	138 NI ACT	6745/2011	TTSL VS. KRISHAN KR.	09.07.2011	WITHDRAWN	MS. CHARU GUPTA LD. MM
294.	1942/10	138 NI ACT	6746/2011	HAYDER ALI VS. M/S. TEXMODE	19.07.2011	WITHDRAWN	MS. CHARU GUPTA LD. MM
295.	4886/11	138 NI ACT	6747/2011	VEMSL VS. PRARAV GULA	22.10.2011	WITHDRAWN	MS. CHARU GUPTA LD. MM
296.	1221/10	138 NI ACT	6748/2011	IDEA CELLULAR LTD. VS. RITESH	03.10.2011	DISMISSED	MS. CHARU GUPTA LD. MM
297.	1218/10	138 NI ACT	6749/2011	IDEA CELLULAR LTD. VS. AKSHAY PANCHAL	03.10.2011	DID	MS. CHARU GUPTA LD. MM
298.	2759/11	138 NI ACT	6750/2011	IDEA CELLULAR LTD. VS. ABHISHEK	16.10.2011	DID	MS. CHARU GUPTA LD. MM
299.	1631/10	138 NI ACT	6751/2011	BAL VS. S.R. SHARMA	16.10.2011	WITHDRAWN	MS. CHARU GUPTA LD. MM
300.	961/10	138 NI ACT	6752/2011	BAL VS. SHIV	16.10.2011	WITHDRAWN	MS. CHARU GUPTA LD. MM
301.	5517/11	138 NI ACT	6753/2011	ICICI BANK VS. SUPREET SINGH	24.06.2011	WITHDRAWN	MS. CHARU GUPTA LD. MM
302.	4190/11	138 NI ACT	6754/2011	ASHISH BALAJI CO-OP VS. VED PRAKASH	31.05.2011	DID	MS. CHARU GUPTA LD. MM
303.	2535/10	138 NI ACT	6755/2011	AJAY PD. SINGH VS. MANISH SINGH	30.05.2011	WITHDRAWN	MS. CHARU GUPTA LD. MM
						COMPROMISED	

304.	1779/10	138 NI ACT	6756/2011	CENTRAL BANK OF INDIA VS. ASHOK KUMAR MAHESHWARI	28.05.2011	DID	MS. CHARU GUPTA LD. MM
305	3317/11	138 NI ACT	6757/2011	MAGMA SIVADI FINANCES VS. SAROJ DEVI	26.05.2011	DID	MS. CHARU GUPTA LD. MM
306	5507/11	138 NI ACT	6758/2011	M/S. MERIDIAN MOBILE VS. BUNTY	04.05.2011	DID	MS. CHARU GUPTA LD. MM
307.	1472/10	138 NI ACT	6759/2011	M/S. NEW HABIBI VS. M/S. SUDEEP POLYMER	26.05.2011	DID	MS. CHARU GUPTA LD. MM
308.	662/10	138 NI ACT	6760/2011	SUBHASH CHANDER VS. SHRI MAHESH	05.05.2011	DID	MS. CHARU GUPTA LD. MM
309.	4518/11	138 NI ACT	6761/2011	M/S. KRISHI RASAYAN EXPORTS VS. GANGURELLA SRIMU	23.06.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
310.	2510/10	138 NI ACT	6762/2011	BAL VS. ASHRAT KAUSER	05.06.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
311.	835/10	138 NI ACT	6763/2011	BAL VS. RAKESH BHUSHAN PANDEY	02.06.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
312.	228/10	138 NI ACT	6764/2011	BAL VS. M/S. A.R.V	05.06.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
313.	3316/11	138 NI ACT	6765/2011	RAVI KAPOOR VS. SANJAY KHANNA	23.06.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
314.	3994/11	138 NI ACT	6766/2011	BAL VS. RAVI AMOEMI	23.06.2011	DID	MS. CHARU GUPTA LD. MM
315.	2577/10	138 NI ACT	6767/2011	BAL VS. MULCHAND SHARMA	23.06.2011	DID	MS. CHARU GUPTA LD. MM
316.	2578/10	138 NI ACT	6768/2011	BAL VS. TEJ SINGH CHAUHAN	23.06.2011	DID	MS. CHARU GUPTA LD. MM
317.	5264/11	138 NI ACT	6769/2011	MANTE CONSULTANTS PVT. LTD. VS. MOON UP INFOTECH PVT. LTD.	27.06.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
318.	287/10	138 NI ACT	6770/2011	M/S. DPSUM INFOTECH LTD. VS. RAVINDER	05.06.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
319.	941/10	138 NI ACT	6771/2011	SIL VS. MUKESH RAJ	25.06.2011	DID	MS. CHARU GUPTA LD. MM
320.	843/10	138 NI ACT	6772/2011	M/S. KOTAK MAHINDRA PRIMUS LTD. VS. RAJ KUMAR	27.06.2011	DID	MS. CHARU GUPTA LD. MM
321.	1108/10	138 NI ACT	6773/2011	SURYA ROSHNI LTD. VS. RAVI MITTAL	24.06.2011	DID	MS. CHARU GUPTA LD. MM
322.	2691/11	138 NI ACT	6774/2011	PVABHETAM INVESTMENT VS. SHRI RAM HOUSING FINANCE	25.06.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
323.	1291/10	138 NI ACT	6775/2011	M/S. PEREET AIR VS. M/S. HARYANA BIOLOGICALS INDIA	24.06.2011	DID	MS. CHARU GUPTA LD. MM
324.	131/10	138 NI ACT	6776/2011	ANWAR ALI VS. SUDHIR KR.	25.06.2011	DID	MS. CHARU GUPTA LD. MM
325.	1006/10	138 NI ACT	6777/2011	BASU DEV VS. REXMOND ELECT & CONTROL LTD.	17.08.2011	CONVICTED	MS. CHARU GUPTA LD. MM
326.	4532/11	138 NI ACT	6778/2011	TTSL VS. SRIDHAN KUMAR	16.10.2011	WITHDRAWN	MS. CHARU GUPTA LD. MM
327.	1219/10	138 NI ACT	6779/2011	IDEA CELLULAR LTD. VS. KHEM SAI TRAVELS	03.10.2011	DID	MS. CHARU GUPTA LD. MM
328.	1597/10	138 NI ACT	6780/2011	BAL VS. RANJAN HORE	16.10.2011	WITHDRAWN	MS. CHARU GUPTA LD. MM
329.	3139/11	138 NI ACT	6781/2011	BAL VS. PEEYUSH ANSHU	16.10.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
330.	5023/11	138 NI ACT	6782/2011	BAL VS. SANDEEP	16.10.2011	WITHDRAWN	MS. CHARU GUPTA LD. MM
331.	950/10	138 NI ACT	6783/2011	BAL VS. SUNNY SACHDEVA	21.10.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
332.	4512/11	138 NI ACT	6784/2011	BAL VS. M/S. ASHA LAND SCAPES	16.10.2011	WITHDRAWN	MS. CHARU GUPTA LD. MM
334.	5629/11	138 NI ACT	6785/2011	BAL VS. M/S. JAI AMBEY	16.10.2011	WITHDRAWN	MS. CHARU GUPTA LD. MM
335.	1102/10	138 NI ACT	6786/2011	BAL VS. M/S. GLOBAL ENTERPRISES	16.10.2011	WITHDRAWN	MS. CHARU GUPTA LD. MM
336.	5223/11	138 NI ACT	6787/2011	BAL VS. M/S. J.K. DISTRIBUTORS	20.10.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
337.	1589/11	138 NI ACT	6788/2011	BAL VS. VIMAL BAJAJ	16.10.2011	WITHDRAWN	MS. CHARU GUPTA LD. MM
338.	1635/10	138 NI ACT	6789/2011	BAL VS. SARIYA JAIN	16.10.2011	WITHDRAWN	MS. CHARU GUPTA LD. MM
339.	3599/11	138 NI ACT	6790/2011	BAL VS. ASHISH MARKUP	16.10.2011	WITHDRAWN	MS. CHARU GUPTA LD. MM
340.	5728/11	138 NI ACT	6791/2011	BAL VS. RAHUL	16.10.2011	WITHDRAWN	MS. CHARU GUPTA LD. MM
341.	2955/11	138 NI ACT	6792/2011	BAL VS. BIONIC CHEMICALS	16.10.2011	WITHDRAWN	MS. CHARU GUPTA LD. MM
342.	3019/11	138 NI ACT	6793/2011	BAL VS. SUSHIL KUMAR & ORS.	16.10.2011	WITHDRAWN	MS. CHARU GUPTA LD. MM

343	3015/11	138 NI ACT	6794/2011	BAL VS. JAYA KUMAR	16.10.2011	WITHDRAWN	MS. CHARU GUPTA LD. MM
344	5242/11	138 NI ACT	6795/2011	VEMSL VS. RAJ KUMAR	16.10.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
345	2966/11	138 NI ACT	6796/2011	SAURABH DAS GUPTA VS. M/S. TRIVENT INFRASTRUCTURE	26.05.2011	DISMISSED	MS. CHARU GUPTA LD. MM
346	4558/11	138 NI ACT	6797/2011	SUMIT PRINTER VS. ATTAR SINGH YADAV	09.05.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
347	1786/10	138 NI ACT	6798/2011	CITI BANK VS. SMR ELECTRONICS	10.03.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
348	2700/11	138 NI ACT	6799/2011	M/S. DIGITAL RADIO (DELHI) BROADCASTING VS. M/S. SEPIA ADVERTISING	15.03.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
349	2534/10	138 NI ACT	6800/2011	M/S. ASALI INDIA CLASS LTD. VS. NAVEEN	13.05.2011	SETTLED	MS. CHARU GUPTA LD. MM
350	5617/11	138 NI ACT	6801/2011	BAL VS. NIDHI AGGARWAL	08.05.2011	WITHDRAWN	MS. CHARU GUPTA LD. MM
351	3098/11	138 NI ACT	6802/2011	MAHINDRA PRASAD VS. GULZAR	18.05.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
352	1144/10	138 NI ACT	6803/2011	M/S. MONTEE CONSULTANTS PVT. LTD. VS. CREMA	31.05.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
353	3251/11	138 NI ACT	6804/2011	M/S. ABI OVERSEAS LTD. VS. SATYAM RAY	26.05.2011	DID	MS. CHARU GUPTA LD. MM
354	1227/10	138 NI ACT	6805/2011	S.S. BUILDINGS (P) LTD. VS. BHUPINDER SINGH	24.05.2011	ABATED	MS. CHARU GUPTA LD. MM
355	1784/10	138 NI ACT	6806/2011	PREM GANGA COMPUTERS VS. M/S. RAI PRINTOGRAPHICS	10.05.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
356	5506/11	138 NI ACT	6807/2011	M/S. MERIDIAN MOBILE PVT. LTD. VS. AMIT	04.05.2011	DID	MS. CHARU GUPTA LD. MM
357	2639/10	138 NI ACT	6808/2011	KLIVODA BIHERI VS. NITIN KAPOOR	06.05.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
358	3389/11	138 NI ACT	6809/2011	ATUL KUMAR VS. BHARATH HI-TECH BUILDERS	26.05.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
359	1311/10	138 NI ACT	6810/2011	SATISH AHUJA VS. SUNIL SHARMA	25.05.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
360	1131/10	138 NI ACT	6811/2011	ABM INTERNATIONAL VS. GEETA PLASTIC	19.05.2011	CONTESTED	MS. CHARU GUPTA LD. MM
361	1703/10	138 NI ACT	6812/2011	BISHAN SINGH VS. M/S. MEHRAI BUILDWELL LTD.	16.05.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
362	288/10	138 NI ACT	6813/2011	M/S. APSOM INFOTEX LTD. VS. DEVENDER	05.06.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
363	286/10	138 NI ACT	6814/2011	M/S. APSOM INFOTEX LTD. VS. DEVENDER	05.06.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
364	5510/11	138 NI ACT	6815/2011	VODAFONE ESSAR MOBILE SERVICES LTD. VS. NAMITA GOEL	22.10.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
365	4882/11	138 NI ACT	6816/2011	VODAFONE ESSAR MOBILE SERVICES LTD. VS. TREHEN	22.10.2011	DISMISSED	MS. CHARU GUPTA LD. MM
366	4888/11	138 NI ACT	6817/2011	VODAFONE ESSAR MOBILE SERVICES LTD. VS. PARTAP SINGH	22.10.2011	DISMISSED	MS. CHARU GUPTA LD. MM
367	4894/11	138 NI ACT	6818/2011	VODAFONE ESSAR MOBILE SERVICES LTD. VS. NAMITA GOEL	22.10.2011	DISMISSED	MS. CHARU GUPTA LD. MM
368	5520/11	138 NI ACT	6819/2011	ICICI BANK VS. NAVEEN YADAV	24.06.2011	DID	MS. CHARU GUPTA LD. MM
369	2760/11	138 NI ACT	6820/2011	IDEA CELLULAR LTD. VS. PRADEEP KR. SHARMA	02.06.2011	DID	MS. CHARU GUPTA LD. MM
370	938/10	138 NI ACT	6821/2011	M/S. IMNI INFOSYSTEM PVT. LTD. VS. CARVONEX	25.06.2011	DID	MS. CHARU GUPTA LD. MM
371	4018/11	138 NI ACT	6822/2011	MADHERE CO-OP SOCIETY VS. R.S. PATEL	27.06.2011	DID	MS. CHARU GUPTA LD. MM
372	4017/11	138 NI ACT	6823/2011	MAHESH VS. GYAN	27.06.2011	DID	MS. CHARU GUPTA LD. MM
373	1647/10	138 NI ACT	6824/2011	SREI VS. MEHRA INDIA CONSTRUCTION	27.06.2011	DID	MS. CHARU GUPTA LD. MM
374	1648/10	138 NI ACT	6825/2011	SREI VS. APOORVA AGENCIES	27.06.2011	DID	MS. CHARU GUPTA LD. MM

375.	2547/10	138 NI ACT	6826/2011	BABU RAM VS. RAJEEV	01.06.2011	DID	MS. CHARU GUPTA LD. MM
376.	4423/11	138 NI ACT	6824/2011	SURINDER KAUR VS. KULDEEP SAXENA	20.10.2011	DID	MS. CHARU GUPTA LD. MM
377.	4304/11	138 NI ACT	6828/2011	SANDEEP MOHAN VS. JEETENDER	13.10.2011	DID	MS. CHARU GUPTA LD. MM
378.	6519/11	138 NI ACT	6829/2011	SANJAY KUMAR VS. PANCHSHEEL COLONIES PVT. LTD.	05.10.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
379.	673/10	138 NI ACT	6830/2011	ICICI BANK VS. OM PARKASH	03.10.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
380.	2025/10	138 NI ACT	6831/2011	SHYAM SUNDER TYAGI VS. MAHESH RASTOGI	21.10.2011	DID	MS. CHARU GUPTA LD. MM
381.	846/10	138 NI ACT	6832/2011	M/S. KOTAK MAHINDRA PRIMES LTD. VS. MAHENDER NAGPAL	27.06.2011	DID	MS. CHARU GUPTA LD. MM
382.	3925/11	138 NI ACT	6833/2011	M/S. SHARMA ADVTG. & MARKETING VS. M/S. LINGOSYS CAREER SCHOOL	23.06.2011	DID	MS. CHARU GUPTA LD. MM
383.	108/10	138 NI ACT	6834/2011	ASHA CHANDER VS. SHILPA SAXENA	24.10.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
384.	4405/11	138 NI ACT	6835/2011	KUNWAR PAL SINGH VS. SANJEEV JHA	20.10.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
385.	4248/11	138 NI ACT	6836/2011	PARDEEP KUMAR VS. YUDHISTHIR SHARMA	20.10.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
386.	1698/10	138 NI ACT	6837/2011	MOHAN VERMA VS. S.M. YADAV	03.10.2011	DID	MS. CHARU GUPTA LD. MM
387.	3954/11	138 NI ACT	6838/2011	AARIF VS. RADHEY SHYAM @ MANMOHAN SINGH	29.10.2011	DID	MS. CHARU GUPTA LD. MM
388.	3324/11	138 NI ACT	6839/2011	RHITU PARTI VS. SAILENDRA SINGH	03.10.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
389.	1213/10	138 NI ACT	6840/2011	MASTER GAURAV AGGARWAL VS. WOULD LINK FINANCE LTD.	30.05.2011	DID	MS. CHARU GUPTA LD. MM
390.	4055/11	138 NI ACT	6841/2011	IREDA VS. H.C.L. AGRO POWER LTD.	16.05.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
391.	2756/11	138 NI ACT	6842/2011	HETL VS. PROBIODAR	08.05.2011	DAW	MS. CHARU GUPTA LD. MM
392.	112/1	138 NI ACT	6843/2011	GHISA RAM VS. SAILENDER KR. SHARMA	15.05.2011	ACQUITTED	MS. CHARU GUPTA LD. MM
393.	118/1	138 NI ACT	6844/2011	ANKIT GARMENTS VS. SUSHIL GUPTA	12.05.2011	ACQUITTED	MS. CHARU GUPTA LD. MM
394.	53/11	138 NI ACT	6845/2011	GHISA RAM VS. SAILENDER KR. SHARMA	15.05.2011	ACQUITTED	MS. CHARU GUPTA LD. MM
395.	1506/11	138 NI ACT	6846/2011	ICICI BANK VS. NAVEEN KR.	08.05.2011	DAW	MS. CHARU GUPTA LD. MM
396.	2308/11	138 NI ACT	6847/2011	BAL VS. NEHA SOLANKI	13.05.2011	ACQUITTED	MS. CHARU GUPTA LD. MM
397.	5672/11	138 NI ACT	6849/2011	M/S. BESTAVISION ELECTRONICS VS. M/S. JMD ELECTRONICS	20.11.2011	DID	MS. CHARU GUPTA LD. MM
398.	5673/11	138 NI ACT	6850/2011	M/S. BESTAVISION ELECTRONICS VS. M/S. JMD ELECTRONICS	20.11.2011	DID	MS. CHARU GUPTA LD. MM
399.	1272/10	138 NI ACT	6851/2011	HEMSL VS. BALBIR VERMA	05.11.2011	DID	MS. CHARU GUPTA LD. MM
400.	6427/11	138 NI ACT	6852/2011	RELIANCE INFOCOM LTD. VS. VIPIN KHER	20.11.2011	DID	MS. CHARU GUPTA LD. MM
401.	6426/11	138 NI ACT	6853/2011	RELIANCE INFOCOM LTD. VS. SHABAD AZMI	20.11.2011	DID	MS. CHARU GUPTA LD. MM
402.	6422/11	138 NI ACT	6854/2011	RELIANCE INFOCOM LTD. VS. AMIT RAY CHAUDHARY	20.11.2011	DID	MS. CHARU GUPTA LD. MM
403.	5192/11	138 NI ACT	6855/2011	BAL VS. SEEMA SAGAR	14.11.2011	DID	MS. CHARU GUPTA LD. MM
404.	5189/11	138 NI ACT	6856/2011	BAL VS. DINESH KR.	14.11.2011	DID	MS. CHARU GUPTA LD. MM
405.	1088/10	138 NI ACT	6857/2011	BAL VS. ROHIT DIVEDI	09.11.2011	DISMISSED	MS. CHARU GUPTA LD. MM
406.	1072/10	138 NI ACT	6858/2011	BAL VS. M/S. SUN ASSOCIATES	09.11.2011	DISMISSED	MS. CHARU GUPTA LD. MM
407.	1084/10	138 NI ACT	6859/2011	BAL VS. AQUARIUS	09.11.2011	DISMISSED	MS. CHARU GUPTA LD. MM
408.	1082/10	138 NI ACT	6860/2011	BAL VS. JANE ALEN	09.11.2011	DISMISSED	MS. CHARU GUPTA LD. MM
409.	3605/11	138 NI ACT	6861/2011	BAL VS. RAJIV KR. CHAUDHARY	14.11.2011	DID	MS. CHARU GUPTA LD. MM
410.	2271/10	138 NI ACT	6862/2011	BAL VS. RAJESH KUMAR	09.11.2011	DISMISSED	MS. CHARU GUPTA LD. MM
411.	1904/10	138 NI ACT	6863/2011	BAL VS. YOG RAJ	03.11.2011	DID	MS. CHARU GUPTA LD. MM

412.	1080/10	138 NI ACT	6864/2011	BAL VS. VISHNU BHANU	09.11.2011	DISMISSED	MS CHARU GUPTA LD. MM
413.	1074/10	138 NI ACT	6865/2011	BAL VS. LAKSHMI YATIKA LTD.	09.11.2011	DISMISSED	MS. CHARU GUPTA LD. MM
414.	1087/10	138 NI ACT	6866/2011	BAL VS. JANE ALEN	09.11.2011	DISMISSED	MS. CHARU GUPTA LD. MM
415.	360/11	138 NI ACT	6867/2011	BAL VS. NAVEEN KR.	14.11.2011	DID	MS. CHARU GUPTA LD. MM
416.	5135/11	138 NI ACT	6868/2011	BAL VS. BAL KRISHAN	09.11.2011	DID	MS. CHARU GUPTA LD. MM
417.	3307/11	138 NI ACT	6869/2011	BAL VS. GAJENDRA SINGH	03.11.2011	DID	MS. CHARU GUPTA LD. MM
418.	3602/11	138 NI ACT	6870/2011	BAL VS. ROSHAN KR.	14.11.2011	DID	MS. CHARU GUPTA LD. MM
419.	6424/11	138 NI ACT	6871/2011	RELIANCE INFOCOM LTD. VS. TRILOKI NATA	20.11.2011	DID	MS. CHARU GUPTA LD. MM
420.	6423/11	138 NI ACT	6872/2011	RELIANCE INFOCOM LTD. VS. MAX MARTIN	20.11.2011	DID	MS. CHARU GUPTA LD. MM
421.	6425/11	138 NI ACT	6873/2011	RELIANCE INFOCOM LTD. VS. ASIAD NAFIS	20.11.2011	DID	MS. CHARU GUPTA LD. MM
422.	5187/11	138 NI ACT	6874/2011	BAL VS. ASHISH	14.11.2011	DISMISSED	MS. CHARU GUPTA LD. MM
423.	3963/11	138 NI ACT	6875/2011	BAL VS. SUN ASSOCIATES	09.11.2011	DID	MS. CHARU GUPTA LD. MM
424.	1085/10	138 NI ACT	6876/2011	BAL VS. M/S. VIRGO VASTRA	09.11.2011	DISMISSED	MS. CHARU GUPTA LD. MM
425.		138 NI ACT	6877/2011	BHARTI AIRTEL LTD VS. PARVEEN KR. VERMA	12.11.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
426.	3137/10	138 NI ACT	6878/2011	BAL VS. AMIT PANWAR	26.11.2011	DID	MS. CHARU GUPTA LD. MM
427.	5131/11	138 NI ACT	6879/2011	BAL VS. BALWINDER KAUR	12.11.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
428.	5156/11	138 NI ACT	6880/2011	BAL VS. ASHWANI	12.11.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
429.	3567/11	138 NI ACT	6881/2011	BAL VS. K. SARKAR	26.11.2011	DID	MS. CHARU GUPTA LD. MM
430.	115/10	138 NI ACT	6882/2011	BAL VS. HITESH KUMAR	21.11.2011	DID	MS. CHARU GUPTA LD. MM
431.	116/10	138 NI ACT	6883/2011	BAL VS. PRAMOD KR.	21.11.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
432.	4256/11	138 NI ACT	6884/2011	BAL VS. HINDPAL SINGH	12.11.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
433.	4725/11	138 NI ACT	6885/2011	BAL VS. PANKAJ SHUKLA	12.11.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
434.	4728/11	138 NI ACT	6886/2011	BAL VS. BABLOO & ORS.	12.11.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
435.	6680/11	138 NI ACT	6887/2011	BAL VS. MS. ADHUNIK AIRCON	14.11.2011	DID	MS. CHARU GUPTA LD. MM
436.	5456/11	138 NI ACT	6888/2011	BAL VS. DAVENDER SINGH CHAUHAN	28.11.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
437.	951/10	138 NI ACT	6889/2011	BAL VS. SUNIL KR.	12.11.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
438.	6372/11	138 NI ACT	6890/2011	BAL VS. AJAY KR. CHAUDHARY	12.11.2011	DID	MS. CHARU GUPTA LD. MM
439.	3580/11	138 NI ACT	6891/2011	BAL VS. NAVEEN KR.	26.11.2011	DID	MS. CHARU GUPTA LD. MM
440.	909/10	138 NI ACT	6892/2011	BAL VS. PANKAJ KR. SINGH	26.11.2011	DID	MS. CHARU GUPTA LD. MM
441.	117/10	138 NI ACT	6893/2011	BAL VS. LAXMAN	21.11.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
442.	4244/11	138 NI ACT	6894/2011	BAL VS. M/S. A.S. COMMUNICATION	12.11.2011	DID	MS. CHARU GUPTA LD. MM
443.	905/10	138 NI ACT	6895/2011	BAL VS. REETESH DWIVEDI	26.11.2011	DID	MS. CHARU GUPTA LD. MM
444.	903/10	138 NI ACT	6896/2011	BAL VS. RAJIV KR.	26.11.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
445.	5142/11	138 NI ACT	6897/2011	BAL VS. SUNIL ARORA	12.11.2011	DID	MS. CHARU GUPTA LD. MM
446.	582/10	138 NI ACT	6898/2011	BAL VS. SANGEETA	18.11.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
447.	425/11	138 NI ACT	6899/2011	BAL VS. NAVAL MANCHANDA	12.11.2011	DID	MS. CHARU GUPTA LD. MM
448.	568/10	138 NI ACT	6900/2011	BAL VS. ROSHINA KHAN	18.11.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
449.	4697/11	138 NI ACT	6901/2011	BAL VS. V. PANT	28.11.2011	DID	MS. CHARU GUPTA LD. MM
450.	2916/11	138 NI ACT	6902/2011	BAL VS. PRASHANT KASHIYAP	18.11.2011	DID	MS. CHARU GUPTA LD. MM
451.	580/10	138 NI ACT	6903/2011	BAL VS. SATTISH	18.11.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
452.	4983/11	138 NI ACT	6904/2011	BAL VS. AMAN KHURANA	12.11.2011	DID	MS. CHARU GUPTA LD. MM
453.	601/10	138 NI ACT	6905/2011	BAL VS. M/S. DEPT CONSULTANCY	18.11.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
454.	4258/11	138 NI ACT	6906/2011	BAL VS. K. TANAKHIVLA	18.11.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
455.	4250/11	138 NI ACT	6907/2011	BAL VS. ASHWANI KR.	12.11.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
456.	374/10	138 NI ACT	6908/2011	BAL VS. AYAZ AHMED	12.11.2011	COMPROMISED	MS. CHARU GUPTA LD. MM

457.	985/10	138 NI ACT	6909/2011	BAL VS. MOHD. HUSSAIN	12.11.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
458.	2738/11	138 NI ACT	6910/2011	HETL VS. HEMSL	12.11.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
459.	3048/11	138 NI ACT	6911/2011	HETL VS. HEMSL	12.11.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
460.	6469/11	138 NI ACT	6912/2011	VESML VS. SUKHDEEP SINGH	12.11.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
461.	5070/11	138 NI ACT	6913/2011	VESML VS. AMIT KR.	12.11.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
462.	744/10	138 NI ACT	6914/2011	VODAFONE ESSAR MOBILE VS. FAISAL KHAN	12.11.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
463.	5423/11	138 NI ACT	6915/2011	BAL VS. M/S. R.P. SALES	26.11.2011	DID	MS. CHARU GUPTA LD. MM
464.	67/10	138 NI ACT	6916/2011	BAL VS. RAJEEV KR.	08.11.2011	WITHDRAWN	MS. CHARU GUPTA LD. MM
465.	2864/11	138 NI ACT	6917/2011	BAL VS. MR. ABHISHEK	08.05.2011	SETTLED	MS. CHARU GUPTA LD. MM
466.	1124/10	138 NI ACT	6918/2011	BAL VS. MAHENDER TANEJA	30.05.2011	DID	MS. CHARU GUPTA LD. MM
467.	1682/10	138 NI ACT	6919/2011	BAL VS. ANAND KR. TRIPATHI	21.05.2011	DID	MS. CHARU GUPTA LD. MM
468.	1686/11	138 NI ACT	6920/2011	BAL VS. GAJENDER SHARMA	21.05.2011	DID	MS. CHARU GUPTA LD. MM
469.	2368/10	138 NI ACT	6921/2011	IDEA CELLULAR LTD. VS. SUNIL KR.	08.05.2011	SETTLED	MS. CHARU GUPTA LD. MM
470.	3870/11	138 NI ACT	6922/2011	M/S. HIMALAYAN TIMES VS. SATYA NARAIN	25.11.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
471.	1208/11	138 NI ACT	6923/2011	TEJ RAM VS. RAVI JOHSON	09.05.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
472.	4900/11	138 NI ACT	6924/2011	M/S. KHAZANA VS. M/S MONARCH ASSOCIATES	16.05.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
473.	3318/10	138 NI ACT	6925/2011	PAWAN ELECTRIC & SANITARY STOVE VS. B.I ELECTRIC	16.05.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
474.	5235/11	138 NI ACT	6926/2011	VESL VS. VEER BAHADUR SINGH	09.05.2011	WITHDRAWN	MS. CHARU GUPTA LD. MM
475.	4056/11	138 NI ACT	6927/2011	IREDA VS. M/S. PARASVANTH BIO-TECH	16.05.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
476.	1688/10	138 NI ACT	6928/2011	M/S. MULTISOFT COMPUTER EDUCATION VS. PREMCHAND	21.05.2011	WITHDRAWN	MS. CHARU GUPTA LD. MM
477.	1719/10	138 NI ACT	6929/2011	RELIGARE SECURITIES VS. ASHWANI KR.	01.05.2011	DID	MS. CHARU GUPTA LD. MM
478.	2645/11	138 NI ACT	6930/2011	MOHD. HASNAIN VS. RIZWAN BEGUM	28.05.2011	DID	MS. CHARU GUPTA LD. MM
479.	1702/10	138 NI ACT	6931/2011	BISHAN SINGH VS. M/S. NATRAJ BUILDWELL	16.05.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
480.	2164/10	138 NI ACT	6932/2011	AJAY PANGARA VS. SHRI PRADEEP	20.05.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
481.	2090/10	138 NI ACT	6933/2011	KAMLESHWAR VS. AJAY KALRA	14.11.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
482.	6928/11	138 NI ACT	6934/2011	RAJAT MITRA VS. M/S. GANDHI COLOR LABS	05.11.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
483.	5792/11	138 NI ACT	6935/2011	RAJIV KR. KANOJIA VS. RAJINDER KR.	29.11.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
484.	5378/11	138 NI ACT	6936/2011	HHEL VS. SAI KIRAN	02.11.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
485.	5382/11	138 NI ACT	6937/2011	TTS LTD. VS. M.D. IBRAHIM	08.05.2011	WITHDRAWN	MS. CHARU GUPTA LD. MM
486.	5388/11	138 NI ACT	6938/2011	TTS LTD. VS. KAPIL JAIN	08.05.2011	WITHDRAWN	MS. CHARU GUPTA LD. MM
487.	3557/11	138 NI ACT	6939/2011	TTS LTD. VS. SATISH KR.	08.05.2011	SETTLED	MS. CHARU GUPTA LD. MM
488.	877/10	138 NI ACT	6940/2011	TTS LTD. VS. RITA DEVI	08.05.2011	WITHDRAWN	MS. CHARU GUPTA LD. MM
489.	5386/11	138 NI ACT	6941/2011	TTS LTD. VS. RAJAN	08.05.2011	WITHDRAWN	MS. CHARU GUPTA LD. MM
490.	5387/11	138 NI ACT	6942/2011	TTS LTD. VS. MANOJ KUMAR	08.05.2011	WITHDRAWN	MS. CHARU GUPTA LD. MM
491.	5384/11	138 NI ACT	6943/2011	TTS LTD. VS. KANHIYA TIWARI	08.05.2011	WITHDRAWN	MS. CHARU GUPTA LD. MM
492.	1675/10	138 NI ACT	6944/2011	TTS LTD. VS. HEMANT KR.	07.05.2011	DID	MS. CHARU GUPTA LD. MM
493.	1241/10	138 NI ACT	6945/2011	BAL VS. M/S. SAMEER	10.05.2011	SETTLED	MS. CHARU GUPTA LD. MM
494.	3276/11	138 NI ACT	6946/2011	M/S. KARAN CARGO LOGISTIC VS. MS. TOXMADO	26.05.2011	DID	MS. CHARU GUPTA LD. MM
495.	1466/10	138 NI ACT	6947/2011	SAI POWER PASSION VS. KANWAL MAGGO	21.05.2011	DID	MS. CHARU GUPTA LD. MM
496.	4301/11	138 NI ACT	6949/2011	K.P. SHARMA VS. JAGDISH SINGH	05.05.2011	DID	MS. CHARU GUPTA LD. MM
497.	3458/11	138 NI ACT	6950/2011	M/S. IRIS COMPUTERS VS. LAKMI	05.05.2011	DID	MS. CHARU GUPTA LD. MM

498	395/1	138 NI ACT	6951/2011	INTERNATIONAL H.S. GILL VS. RAVI MALHOTRA	31.05.2011	COMPROMISED	MS. CHARU GUPTA LD. MM
499	5671/11	138 NI ACT	6953/2011	M/S. BESTEVISION ELECTRONICS VS. M/S. SHIVAM ELECTRONICS	20.11.2011	DID	MS. CHARU GUPTA LD. MM
500.	1268/10	138 NI ACT	6954/2011	IITEL VS. RAMESH	05.11.2011	DID	MS. CHARU GUPTA LD. MM
501	6661/11	138 NI ACT	6955/2011	CHANDER SINGH VS M/S ARUN DEV BUILDERS	18/11/2011	COMPROMISED	MS. CHARU GUPTA LD. MM
502	1014/10	138 NI ACT	6956/2011	PAWAN KUMAR VS SUNIL BUILDERS	17/11/2011	DID	MS. CHARU GUPTA LD. MM
503	627/2010	138 NI ACT	6957/2011	VEENA VS MANISH GOYAL	28/11/2011	COMPROMISED	MS. CHARU GUPTA LD. MM
504	284/10	138 NI ACT	6958/2011	RAJNI INDUSTRIES VS RAM LAL	19/11/2011	COMPROMISED	MS. CHARU GUPTA LD. MM
505	4045/11	138 NI ACT	6959/2011	MONIKA RAKHEJA VS MS SUN SALES	24/12/2011	DID	MS. CHARU GUPTA LD. MM
506	4407/2011	138 NI ACT	6960/2011	VIKAS KATARIA VS ANIL	01/12/2011	DID	MS. CHARU GUPTA LD. MM
507	1476/10	138 NI ACT	6961/2011	RELANCE INFOCOM VS RAJESH BUILDERS	24/12/2011	DID	MS. CHARU GUPTA LD. MM
508	5742/11	138 NI ACT	6962/2011	B A L VS M/S HERITAGE TRAVEL	10/12/2011	SETTLED	MS. CHARU GUPTA LD. MM
508	3821/11	138 NI ACT	6963/2011	B A L VS SAURAV GUPTA	10/12/2011	SETTLED	MS. CHARU GUPTA LD. MM
509	6786/11	138 NI ACT	6964/2011	B A L VS SHIRDI SAI FEDERATION	10/12/2011	SETTLED	MS. CHARU GUPTA LD. MM
510	3233/11	138 NI ACT	6965/2011	B A L VS SAUMYA ADHIKARI	10/12/2011	SETTLED	MS. CHARU GUPTA LD. MM
511	5478/11	138 NI ACT	6966/2011	B A L VS DR SABDUL SATTAR KHAN	10/12/2011	SETTLED	MS. CHARU GUPTA LD. MM
512	5408/11	138 NI ACT	6967/2011	B A L VS RAJIV MAZRA	10/12/2011	SETTLED	MS. CHARU GUPTA LD. MM
513	3309/11	138 NI ACT	6968/2011	B A L VS REKHA	10/12/2011	SETTLED	MS. CHARU GUPTA LD. MM
514	4414/11	138 NI ACT	6969/2011	B A L VS SIDHARTH GARG	10/12/2011	SETTLED	MS. CHARU GUPTA LD. MM
515	5395/11	138 NI ACT	6970/2011	B A L VS QUEEN CONSTRUCTION	10/12/2011	SETTLED	MS. CHARU GUPTA LD. MM
516	1561/10	138 NI ACT	6971/2011	B A L VS LAKSHYA INDUSTRIES	10/12/2011	SETTLED	MS. CHARU GUPTA LD. MM
517	1508/10	138 NI ACT	6972/2011	RELIANCE INFOCOM VS SUNIL KUMAR YADAV	24/12/2011	DID	MS. CHARU GUPTA LD. MM
518	1486/10	138 NI ACT	6973/2011	RELIANCE INFOCOM VS ANIL KUMAR	24/12/2011	DID	MS. CHARU GUPTA LD. MM
519	3400/2011	138 NI ACT	6974/2011	REKHA KULVE	10/12/2011	SETTLED	MS. CHARU GUPTA LD. MM
520	546/11	138 NI ACT	6975/2011	B A L VS SEHNAJ BHATT	10/12/2011	SETTLED	MS. CHARU GUPTA LD. MM
521	1478/11	138 NI ACT	6976/2011	R I L VS VINOD SHARMA	24/12/2011	DID	MS. CHARU GUPTA LD. MM
522	1481/10	138 NI ACT	6977/2011	R I L VIJYA	24/12/2011	DID	MS. CHARU GUPTA LD. MM
523	1501/10	138 NI ACT	6975A/2011	R I L VS L K PANDEY	24/12/2011	DID	MS. CHARU GUPTA LD. MM
524	1491/10	138 NI ACT	6976A/2011	R I L VS VINEET MEHRA	24/12/2011	DID	MS. CHARU GUPTA LD. MM
525	1482/10	138 NI ACT	6977A/2011	R I L VS RAJIV CHOPRA	24/12/2011	DID	MS. CHARU GUPTA LD. MM
526	5393/11	138 NI ACT	6978/2011	B A L VS RAVINDER KUMAR	10/12/2011	SETTLED	MS. CHARU GUPTA LD. MM
527	5174/11	138 NI ACT	6979/2011	B A L VS HEMANT KUMAR	10/12/2011	SETTLED	MS. CHARU GUPTA LD. MM
528	5396/11	138 NI ACT	6980/2011	B A L VS RUCHIKA	10/12/2011	SETTLED	MS. CHARU GUPTA LD. MM
529	5773/11	138 NI ACT	6981/2011	B A L VS M/S AJVA FEEDS PVT	10/12/2011	SETTLED	MS. CHARU GUPTA LD. MM
530	3403/11	138 NI ACT	6982/2011	B A L VS ASHTOSH ARORA	10/12/2011	SETTLED	MS. CHARU GUPTA LD. MM

531	3308/11	138 NI ACT	6983/2011	B A L VS NIVEL ALAM	10/12/2011	SETTLED	MS. CHARU GUPTA LD. MM
532	4411/11	138 NI ACT	6984/2011	B A L VS KIRAN SETH	10/12/2011	SETTLED	MS. CHARU GUPTA LD. MM
533	3439/11	138 NI ACT	6985/2011	B A L VS MAHESH KAUSHIK	10/12/2011	SETTLED	MS. CHARU GUPTA LD. MM